

The High Court of Gujarat
Ahmedabad

Date: - 12/08/2026

NOTICE

HCG-02/2026

It is hereby notified that **on 12.08.2026;**

- (1) Hon'ble Mr. Justice Aniruddha P. Mayee would not be available for Judicial Work. However, His Lordship is available in Chamber for Administrative work.
- (2) Hon'ble Court (Coram: Hon'ble Mr. Justice Divyesh A. Joshi) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Aniruddha P. Mayee.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)